

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7

C.P. No. 431/(MAH)/2017

CORAM:

Present:

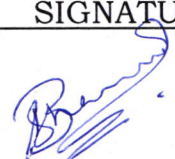
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: M/s. Shoft Shipyard Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Bhavana Shewakramani	Partner of A.N. Ramani & Co.	

ORDER

CP No.431/441/NCLT/MB/MAH/2017

For the report from the Registrar of Companies has not yet come, list this
matter for hearing on 15.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)